

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1185
TO BE ANSWERED ON 10.2.2020**

JawaharNavodayaVidyalayas and KendriyaVidyalayas in Maharashtra

†1185. DR. BHARATI PRAVIN PAWAR:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI BHAGIRATH CHOUDHARY:
SHRI DHAIRYASHEEL SAMBHAJIRAOMANE:
SHRI HEMANT SRIRAM PATIL:
SHRI VINAYAK RAUT:
DR. SHRIKANT EKNATH SHINDE:
SHRI RANJEETSINGH HINDURAO NAIKNIMBALKAR:
SHRI OMPRAKASH BHUPALSINH ALIASPAWAN RAJENIMBALKAR:
SHRI MANOJ KOTAK:
SHRI PASHUPATI NATH SINGH:
SHRI SADASHIV KISAN LOKHANDE:
SHRIMATI ANNPURNA DEVI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has recently reviewed the functioning of Kendriya Vidyalayas (KVs) in the country and if so, the details of the review along with the results along with the number of KVs functioning in all the States, State/UT-wise including Maharashtra;
- (b) the number of KVs opened in various States including Maharashtra and Jharkhand during each of the last three years, place-wise along with the details of KVs likely to be opened during the remaining period of the current plan;
- (c) the details of setting up/construction of buildings for KVs in the country including Maharashtra along with the fund allocated for the purpose during the said period, Year/State/UT-wise;
- (d) whether the availability of land is a big problem for setting up of new KVs and a lot of requests for setting up of new KVs are pending with the Government and if so, the details thereof along with the action taken by the Government in this regard;
- (e) whether the Government proposes to increase the number of JawaharNavodayaVidyalayas in Maharashtra and if so, the details thereof location-wise, if not, the reasons therefor and the reaction of the Government thereto; and
- (f) the plan being prepared/proposed by the Government to open KVs and JNVs in the backward and needy regions of the country?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) The functioning of the Kendriya Vidyalayas (KVs) is reviewed by the Kendriya Vidyalaya Sangathan (KVS), an autonomous organization under the Ministry of Human Resource Development which is responsible for establishment and management of Kendriya Vidyalayas. The functioning of KVS is being regularly reviewed and monitored by the Ministry of Human Resource Development. Annual action plan and medium term strategic plans are drawn up along with key result areas for monitoring the

performance. The performance of the KVS is also reported to the Parliament through its Annual reports and Audited statements of accounts every year.

As on date, there are 1225 KVs (including 59 in the State of Maharashtra) functioning in the country. State /UT-wise details are at Annexure I.

(b) 104 KVs (including 02 in Maharashtra and 07 in Jharkhand) have been opened during last 3 years i.e. 2016-17, 2017-18, 2018-19 and current year. The State/UT - wise details are at Annexure-II.

The Government of India had sanctioned 13 new KVs in August, 2018 and another 50 new KVs in March, 2019. Out of these, 36 KVs have been opened and made functional so far. In the remaining 27 cases, the sponsoring authorities concerned have to transfer the identified / demarcated land in favour of Kendriya Vidyalaya Sangathan (KVS) and also handover possession of the temporary building before administrative orders for opening of the KVs can be issued. The State/UT-wise details are at Annexure-III.

(c) 79 KV buildings have been constructed in different states (including Maharashtra) during the last three years and the current year. State / UT wise details are at Annexure – IV.

Funds allocated to Kendriya Vidyalaya Sangathan for construction related activities during the last three years and the current year are as under:

(Rs. in Crore)

Year	Budget Allocation
2016-17	476.73
2017-18	674.24
2018-19	231.35
B.E. 2019-20	143.90

The allocation of funds is not made State/UT wise.

(d) For opening of new Kendriya Vidyalayas, one of the mandatory requirements is the availability of free of cost suitable land which is to be provided by the Sponsoring Authorities by furnishing proposals in the prescribed proforma. KVS has informed that 118 proposals have been received from various sponsoring authorities in the prescribed proforma, out of which, only 18 proposals have been found to be fulfilling the necessary pre-requisites as per norms of KVS. The remaining proposals have been referred back to the concerned sponsoring authorities for removal of discrepancies.

(e) & (f): The Navodaya Vidyalaya Scheme provides for opening of one JNV in each district of the country. All the districts of the State of Maharashtra are covered under Navodaya Vidyalaya Scheme (except Mumbai City and Mumbai Suburban which are urban districts). Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government/UT Administration to make available requisite suitable land free of cost and making available required temporary building, free of rent to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on availability of funds and approval by the competent authority.

The Kendriya Vidyalayas are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel on receipt of the proposal in the prescribed proforma from Ministries / Departments of Government of India / State Governments / Union Territory Administration committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government. The proposals received from various sponsoring authorities for opening of new KVs also have to compete among other proposals under the "Challenge Method".

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 1185 FOR 10.2.2020 ASKED BY DR. BHARATI PRAVIN PAWAR, DR. SUJAY RADHAKRISHNA VIKHE PATIL, SHRI BHAGIRATH CHOUDHARY, SHRI DHAIRYASHEEL SAMBAJIRAOMANE, SHRI HEMANT SRIRAM PATIL, SHRI VINAYAK RAUT, DR. SHRIKANT EKNATH SHINDE, SHRI RANJEETSINGH HINDURAO NAIKNIMBALKAR, SHRI OMPRAKASH BHUPALSINH ALIASPAWAN RAJENIMBALKAR, SHRI MANOJ KOTAK, SHRI PASHUPATI NATH SINGH, SHRI SADASHIV KISAN LOKHANDE AND SHRIMATI ANNPURNA DEVI, HON'BLE MEMBERS OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS AND KENDRIYA VIDYALAYAS IN MAHARASHTRA

State/UT wise number of KVs in the country (as on date)

S. No.	Name of State/ UT	No. of KVs
1	Andaman & Nicobar	02
2	Andhra Pradesh	35
3	Arunachal Pradesh	17
4	Assam	58
5	Bihar	48
6	Chandigarh	05
7	Chhattisgarh	35
8	Dadra & Nagar Haveli	01
9	Daman & Diu	01
10	Delhi	46
11	Goa	05
12	Gujarat	45
13	Haryana	34
14	Himachal Pradesh	25
15	Jammu & Kashmir	36
16	Jharkhand	39
17	Karnataka	51
18	Kerala	38
19	Lakshadweep	01
20	Ladakh	03
21	Madhya Pradesh	110
22	Maharashtra	59
23	Manipur	09
24	Meghalaya	07
25	Mizoram	04
26	Nagaland	06
27	Odisha	62
28	Puducherry	04
29	Punjab	50
30	Rajasthan	76
31	Sikkim	02
32	Tamil Nadu	43
33	Telangana	35
34	Tripura	09
35	Uttar Pradesh	118
36	Uttarakhand	44
37	West Bengal	62
Total		1225

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1185 FOR 10.2.2020 ASKED BY DR. BHARATI PRAVIN PAWAR, DR. SUJAY RADHAKRISHNA VIKHE PATIL, SHRI BHAGIRATH CHOUDHARY, SHRI DHAIRYASHEEL SAMBAJIRAOMANE, SHRI HEMANT SRIRAM PATIL, SHRI VINAYAK RAUT, DR. SHRIKANT EKNATH SHINDE, SHRI RANJEETSINGH HINDURAO NAIKNIMBALKAR, SHRI OMPRAKASH BHUPALSINH ALIASPAWAN RAJENIMBALKAR, SHRI MANOJ KOTAK, SHRI PASHUPATI NATH SINGH, SHRI SADASHIV KISAN LOKHANDE AND SHRIMATI ANNPURNA DEVI, HON'BLE MEMBERS OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS AND KENDRIYA VIDYALAYAS IN MAHARASHTRA

Details of KVs opened during the year 2016-17, 2017-18, 2018-19 and current year in the country (as on date)

S. No.	State/UT	Number of KVs during the last 3 years & current year			
		2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	2	2	-	2
2	Arunachal Pradesh	-	1	-	2
3	Assam	-	1	-	2
4	Bihar	-	-	1	-
5	Chhattisgarh	-	6	-	1
6	Delhi	-	1	-	1
7	Gujarat	-	1	-	-
8	Haryana	2	3	-	2
9	Himachal Pradesh	1	-	-	-
10	Jammu & Kashmir	-	1	-	1
11	Jharkhand	-	5	-	2
12	Karnataka	-	2	3	1
13	Kerala	-	1	1	-
14	Madhya Pradesh	4	6	2	4
15	Maharashtra	-	-	2	-
16	Manipur	-	-	1	-
17	Nagaland	-	1	-	-
18	Odisha	2	3	-	2
19	Punjab	-	1	-	-
20	Rajasthan	-	4	2	1
21	Tamil Nadu	1	-	-	1
22	Telangana	1	1	2	-
23	Uttar Pradesh	1	1	2	6
24	Uttarakhand	-	-	-	1
25	West Bengal	-	2	-	2
Total		14	43	16	31

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STATE / UT WISE DETAILS OF 27 CASES FOR WHICH THE SPONSORING AUTHORITIES CONCERNED HAVE TO TRANSFER THE IDENTIFIED/DEMARCATED LAND AND ALSO HANDOVER POSSESSION OF THE TEMPORARY BUILDING

S. No.	State/UT	Name of Kendriya Vidyalaya
1	Arunachal Pradesh	Hayuliang
2	Bihar	Nawada (LWE), Devkund, 205 Cobra CRPF Bn. (Barachatti) (LWE) & 45th Bn SSB (Beerpur).
3	Chhattisgarh	Kondagaon (LWE).
4	Haryana	Bilaspur.
5	Himachal Pradesh	Dharampur.
6	Jammu & Kashmir	GandohBhalessa.
7	Jharkhand	Palamau (LWE) & SER Dangoaposi.
8	Karnataka	Sadalga.
9	Kerala	Thrikkakara.
10	Madhya Pradesh	Alirajpur.
11	Maharashtra	Gadchiroli (LWE).
12	Odisha	Champua&Chatrapur.
13	Rajasthan	Pratapgarh.
14	Tamil Nadu	BSF Campus (Kittampalayam), ITBP Idayapatti&ITBP Shivgangai.
15	Tripura	BSF Gokulnagar.
16	Uttar Pradesh	Banda, 59th Bn. SSB (Nanpara), Madhupuri&Sumerpur
17	Uttarakhand	5 th Bn SSB (Champawat).

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Details of construction of buildings of KV's in the country during last three years and the current year

S. No.	State/UT	Number of KV buildings constructed during the last 3 years & current year			
		2016-17	2017-18	2018-19	2019-20 (upto Dec. 2019)
1	Andhra Pradesh	-	-	1	-
2	Arunachal Pradesh	1	-	-	-
3	Assam	1	-	3	1
4	Bihar	-	1	4	-
5	Chhattisgarh	1	-	3	1
6	Delhi	1	-	1	-
7	Gujarat	-	-	3	-
8	Haryana	-	1	-	-
9	Jammu & Kashmir	-	-	2	-
10	Jharkhand	1	2	1	-
11	Karnataka	2	2	2	-
12	Kerala	-	2	1	-
13	Madhya Pradesh	2	-	5	2
14	Maharashtra	-	-	1	-
15	Odisha	4	1	1	-
16	Punjab	1	2	-	-
17	Rajasthan	1	2	-	-
18	Tamil Nadu	1	-	-	1
19	Telangana	-	1	-	1
20	Uttar Pradesh	2	5	2	-
21	Uttarakhand	1	1	1	-
22	West Bengal	1	-	2	-
Total		20	20	33	6
